

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 810/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

MAHENDRA

Respondent(s)

Date : 07-02-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sanjay Kumar Tyagi, AOR
Mr. Harsh Pratap Shahi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 09.04.2020.

RAJIV KALRA
Registrar

pm